

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1178
TO BE ANSWERED ON 25.11.2019**

RURAL AND AGRICULTURAL LABOURERS

**1178. SHRI G.M. SIDDESHWAR:
DR. UMESH G. JADHAV:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether unemployment has increased in rural areas as against urban areas and if so, the reasons therefor along with the ratio of unemployment in urban and rural areas of the country;**
- (b) whether several welfare schemes have been formulated and implemented for the unorganised workers particularly for rural and agricultural labourers;**
- (c) if so, the details thereof along with the monitoring mechanism of the schemes particularly in case of accidents;**
- (d) the details of funds allocated and utilised under the schemes during each of the last three years and the current year, State/UT-wise and scheme-wise;**
- (e) the number of agricultural labourers benefited by these schemes during the said period State/UT-wise; and**
- (f) the steps taken by Government exclusively for the welfare of agricultural labourers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): As per Annual Report (July 2017-June 2018) on Periodic Labour Force Survey (PLFS), Unemployment rate (UR) in rural and urban areas is as below:-

	Rural Areas		Urban Areas	
	Men	Women	Men	Women
PLFS (2017-18)				
Unemployment rate (UR)	5.8	3.8	7.1	10.8

Contd...2/-

(b) to (f): In order to provide social security benefits to the workers in the unorganised sector including rural and agricultural labourers, the Government has enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganised workers depending upon their eligibility. Government of India and State Governments pay the annual premium in equal share. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of monthly pension, Government of India has recently launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM). Under the scheme, minimum assured monthly pension of Rs.3000/- will be provided to the unorganised workers after attaining the age of 60 years. Prescribed monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Every welfare scheme has its separate monitoring mechanism.

Funds under PMJJBY/PMSBY and PM-SYM are not allocated to the State/UT governments, for implementation. However, the expenditure incurred on Social Security Scheme of PMJJBY/PMSBY from the Social Security Fund maintained by LIC, during last three years towards providing insurance cover is as under:

Year	Expenditure (Cr.)
2016-17	385.34
2017-18	435.16
2018-19	587.52

The budget and expenditure details for the PM-SYM scheme is as under:

Scheme	2018-19		2019-20 (as on 22.11.2019)	
	BE/RE	Expenditure	BE	Expenditure
PMSYM	0/50	49.49	500	171.28

Note: BE/RE – Budget Estimates /Revised Estimates.

The beneficiaries under the welfare schemes are not bifurcated as category-wise. The welfare measures are formulated for the benefit of all unorganised workers, including agricultural labourers.